

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No. 41/GT/2013

Date: 17.12.2013

To

Executive Director (Commercial)  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

**Subject: Docket D-41/GT/2013-Revision of tariff of Simhadri STPS Stage-II  
(1000 MW) from COD of Unit-I to 31.3.2014**

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With reference to the above mentioned subject, I am directed to request you to furnish the stage-wise fixed asset reconciliation statement, duly certified by auditors, on affidavit on or before 27.12.2013.

2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)